

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF LAMPSAT MOTORS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	LAMPSAT MOTORS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	July 06, 1994
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER	U50100DL1994PTC060077
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	1, Shivji Marg, Westend Greens, NH-8, New Delhi-110037
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Wednesday, September 28, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Chetan Gupta IBBI Registration No.: IBBI/IPA-002/IPN01168/2021-2022/13950 Address: 604-605, PP City Centre, Road No. 44, Pitampura, Delhi - 110034 Mail id: chetan.gupta@apacandassociates.com Phone no.: 9818188855
8.	LAST DATE FOR SUBMISSION OF CLAIMS	October 27, 2022

Notice is hereby given that the Lampsat Motors Private Limited has commenced voluntary liquidation on Wednesday, September 28, 2022.

The stakeholders of Lampsat Motors Private Limited are hereby called upon to submit a proof of their claims, on or before October 27, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Chetan Gupta

IBBI Registration No.: IBBI/IPA-002/IPN01168/2021-2022/13950
(Voluntary Liquidator)



Date: September 30, 2022

Place: New Delhi

Published in Newspaper on 30/9/22
- Financial Express
- Jansatta

